

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 315  
ANSWERED ON 21/07/2023

**WITHDRAWAL OF CERTIFICATE FOR INDIAN SHIPS**

315. DR. T.R. PAARIVENDHAR:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the British company has decided to withdraw the certificate of use of the 21 ships belonging to the Indian shipping company for carrying from Russia in violation of the international ban;
- (b) if so, the details thereof;
- (c) whether any action has been taken by the Government of India in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) No Sir, no such information has been reported.
- (b) to (e) Does not arise.

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